

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 618/2025

SHIVKUMAR NISHAD

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 25-08-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Shashank Singh, AOR
Mr. Rajan Kumar, Adv.
Mr. Adil Sharfuddin, Adv.
Ms. Rubi Kumari, Adv.
Mrs. Binita Jaiswal, Adv.

For Respondent(s) :

Mr. Garvesh Kabra, AOR
Mr. Rakesh Gosain, Adv.
Mrs. Nikita Jaju, Adv.
Mr. Shashank Pachauri, Adv.
Mr. Ankur Agnihotri, Adv.

Mr. Bharat Mishra, Adv.
Mr. Divyesh Pratap Singh, AOR
Ms. Shivangi Singh, Adv.
Mr. Amit Sangwan, Adv.
Ms. Sneha Chandna, Adv.
Mr. Abhinav Yash Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Reply has already been filed by respondent Nos.1 and 2.

Scanned soft copies of original records of High Court
and Trial Court have not been received. Let a reminder be
issued.

List again on 9.10.2025.

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SUJATA SINGH
Registrar